

ITEM NO.1501
(For Judgment)

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No.3358/2018 in W.P.(C) No.373/2006

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION THR.
ITS GENERAL SECRETARY MS. BHAKTI PASRIJA
AND ORS.

Respondent(s)

WITH R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing and intervention)

Diary No(s). 37946/2018 (PIL-W)

(With appln.(s) for exemption from filing c/c of the impugned judgment, listing of review petition in open court, stay and permission to file review petition)

R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing of review petition in open court)

Diary No(s).38135/2018 (PIL-W)

(With appln.(s) for listing of review petition in open court and permission to file review petition)

Diary No(s).38136/2018 (PIL-W)

(With appln.(s) for listing of review petition in open court, ex-parte stay, exemption from filing c/c of the impugned judgment and permission to file review petition)

R.P.(C) No.3449/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing of review petition in open court)

W.P.(C) No.1285/2018 (PIL-W)

R.P.(C) No.3470/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing of review petition in open court, exemption from filing c/c of the impugned judgment and appointment of Commr./Receiver)

R.P.(C) No.3380/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing and exemption from filing c/c of the impugned judgment)

R.P.(C) No.3379/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing and exemption from filing c/c of the impugned judgment)

R.P.(C) No.3444/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing and stay)

R.P.(C) No.3462/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing review petition in open court)

Diary No(s).38764/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

Diary No(s).38769/2018 (PIL-W)

(With appln.(s) for oral hearing and permission to file review petition)

Diary No(s).38907/2018 (PIL-W)

(With appln.(s) for permission to file review petition, oral hearing)

R.P.(C) No.3377/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing and exemption from filing c/c of the impugned judgment)

Diary No(s).39023/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

Diary No(s).39135/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing, and permission to file addl. documents/facts)

Diary No(s).39248/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

Diary No(s).39258/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing)

Diary No(s).39317/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

W.P.(C) No.1323/2018 (PIL-W)

(With appln.(s) for appropriate orders/directions)

W.P.(C) No.1305/2018 (X)

(With appln.(s) for appropriate orders/directions)

Diary No(s).39642/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court and permission to file addl. documents/facts)

R.P.(C) No.3381/2018 in W.P.(C) No. 373/2006 (PIL-W)

Diary No(s).40056/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court and ex-parte stay)

Diary No(s).40191/2018 (PIL-W)

(With appln.(s) for permission to file review petition)

Diary No(s).40405/2018 (PIL-W)

(With appln.(s) for permission to file review petition)

Diary No(s).40570/2018 (PIL-W)

(With appln.(s) for permission to file review petition and exemption from filing c/c of the impugned judgment and stay)

Diary No(s).40681/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing)

Diary No(s).40713/2018 (PIL-W)

(With appln.(s) for permission to file review petition)

Diary No(s).40840/2018 (PIL-W)

(With appln.(s) for permission to file review petition)

Diary No(s).40885/2018 (PIL-W)

(With appln.(s) for permission to file review petition and c/delay

in filing review petition)

Diary No(s).40887/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing)

Diary No(s).40888/2018 (PIL-W)

(With appln.(s) for permission to file review petition)

Diary No(s).40898/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing)

R.P.(C) No.3457/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for oral hearing)

Diary No(s).40910/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing)

Diary No(s).40924/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

Diary No(s).40929/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court)

Diary No(s).41005/2018 (PIL-W)

(With appln.(s) for permission to file review petition and oral hearing listing of review petition in open court)

Diary No(s).41091/2018 (PIL-W)

(With appln.(s) for permission to file review petition, c/delay in filing review petition and permission to file addl. documents/facts)

W.P.(C) No.1339/2018 (PIL-W)

(With appln.(s) for appropriate orders/directions)

Diary No(s).41264/2018 (PIL-W)

(With appln.(s) for c/delay in filing review petition and listing of review petition in open court)

R.P.(C) No.3473/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing of review petition in open court and c/delay in filing review petition)

Diary No(s).41395/2018 (PIL-W)

(With appln.(s) for permission to file review petition, c/delay in filing review petition and exemption from filing c/c of the impugned judgment)

Diary No(s).41586/2018 (PIL-W)

(With appln.(s) for permission to file review petition, c/delay in filing review petition, stay)

R.P.(C) No.3480/2018 in W.P.(C) No. 373/2006 (PIL-W)

(With appln.(s) for listing of review petition in open court and c/delay in filing review petition)

Diary No(s).41896/2018 (PIL-W)

(With appln.(s) for permission to file review petition, c/delay in filing review petition)

Diary No(s).42085/2018 (PIL-W)

(With appln.(s) for permission to file review petition and listing of review petition in open court and c/delay in filing review petition)

Diary No(s).42264/2018 (PIL-W)
(With appln.(s) for permission to file review petition)
Diary No(s).42337/2018 (PIL-W)
(With appln.(s) for permission to file review petition)
MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)
(With appln.(s) for clarification/direction)
Diary No(s).44021/2018 (PIL-W)
Diary No(s).44991/2018 (PIL-W)
Diary No(s).46720/2018 (PIL-W)
Diary No(s).47720/2018 (PIL-W)
Diary No(s).2252/2019 (PIL-W)
R.P.(C) No.345/2019 in W.P.(C) No. 373/2006 (PIL-W)
(With appln.(s) for c/delay in filing review petition and listing
of review petition in open court)
Diary No(s).2998/2019 (PIL-W)

Date : 14-11-2019 These matters were called on for pronouncement
of Judgment today.

For Petitioner(s) Mr. J. Sai Deepak, Adv.
 Mr. Suvidutt M.S., AOR
 Anu B., Adv.
 Ms. Radhika Menon, Adv.
 Mr. Ankit Tripathy, Adv.
 Mr. Avinash Sharma, Adv.
 Ms. Smita Pandey, Adv.
 Mr. Yogesh Sikri, Adv.

Petitioner-in-person

Mr. M. T. George, AOR

Ms. Prachi Bajpai, AOR

Mr. K. V. Muthu Kumar, AOR

Mr. M. A. Chinnasamy, AOR
Mr. C. Rubavathi, Adv.
Mr. P. Raja Ram, Adv.
Mr. V. Senthil Kumar, Adv.

Mr. Jose Abraham, AOR

Mr. Biju P Raman, AOR

Mr. Gopal Sankara Narayanan, Sr. Adv.
Ms. Aswathi M.k., AOR

Mr. A.C. Philip, Adv.
Mr. Rabin Majumder, AOR

Mr. Kylashnatha Pillay, Sr. Adv.
Ms. Rashmi Singhanian, Adv.
Mr. Sarad Kumar Singhanian, Adv.
Ms. Rashmi Singhanian, AOR

Mr. Renjith B. Marar, Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Mahendra Kumawat, Adv.

Mr. P.R. Kovilan, Adv.
Mrs. Geetha Kovilan, AOR
Ms. Lakshmi, Adv.

Mr. Anil V. Katarki, Adv.
Mr. Anil C. Nishani, Adv.
Mr. P. Prasanna Kumar, Adv.
Mr. L. Chandrashekar, Adv.
Mr. S. Kiran Kumar, Adv.
Mr. T. R. B. Sivakumar, AOR

Mr. K. V. Mohan, AOR
Mr. K.V. Balakrishnan, Adv.
Mr. Rahul Kumar Sharma, Adv.

Mr. Anoop Prakash Awasthi, AOR

Mr. G. Sivabalamurugan, AOR

Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mrs. V.S. Lakshmi, Adv.
Mr. Bhavanishankar Gadnis, Adv.
Mr. Vishwanath Gadnis, Adv.
Mr. S.M. Popli, Adv.
Mr. A. Venayagam Balan, AOR

Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Mrs. Mayuri Nayyar Chawla, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

Mr. C.R. Jaya Sukin, Adv.
Ms. Baby Devi Bonia, Adv.
Ms. Divya Mishra, Adv.
Ms. Savita Devi, Adv.
Mr. Ashutosh Kumar Yadav, Adv.
Mr. K.R. Satheesh, Adv.
Mr. Rajiv Kumar Sinha, Adv.
Mr. Rahul Sharma, Adv.
Mr. Tarun Kant Samantaray, Adv.
Mr. Surajita Pattanaik, Adv.

Karri Venkata Reddy, Adv.
Mr. Narender Kumar Verma, AOR

Mr. Shekhar Naphade, Sr. Adv.
Mr. B. Vinodh Khanna, Adv.
Mr. Sayooj Mohandas M., Adv.
Mr. Seemant Kumar, Adv.
Mr. V. Abhilash M.R., Adv.
Mr. Vishal Arun, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Piyush Dwivedi, AOR
Ms. Akanksha Mehra, Adv.

Ms. Malini Poduval, AOR

Mr. Vishnu Shankar Jain, AOR

Mr. Anish R. Shah, AOR

Mr. Venkataramani, Sr. Adv.
Mr. Ranbir Singh Yadav, AOR
Ms. Ritu Reniwal, Adv.

Mr. T. G. Narayanan Nair, AOR

Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mr. Mohan Parasaran, Sr. Adv.
Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kr. Upadhyay, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Y. Lokesh, Adv.
Mr. Babul Kumar, Adv.
Mr. P. Abinesh Karthik, Adv.
Mr. Arun Singh, Adv.
Ms. V. Keerthana, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Jitendra Kumar Tripathi, Adv.
Mr. Gunratan Pandey, Adv.
Mr. Gopal Jha, Adv.

Mr. Shishir Pinaki, AOR
Mr. Rajiv Kumar Sinha, Adv.

Mr. Sajith. P, AOR

Mr. R. Venkataramani, Sr. Adv.
Mr. Anzu. K. Varkey, AOR
Mr. N.P. Rakeesh Panicker, Adv.
Mr. B. Rajesh, Adv.
Mr. Siva Kumar A., Adv.
Mr. Yashraj Singh Bundela, Adv.

Mr. V. Shyamohan, AOR

Mr. V. K. Biju, AOR
Mr. Shaji George, Adv.
Mr. Abhay Pratap Singh, Adv.
Mr. Jawahar Lal Singh, Adv.

Mr. Kuriakose Varghese, Adv.
Mr. Abir Phukan, Adv.
Mr. V. Shyamohan, Adv.
Mr. Surya Prakash, Adv.
for Kmp Law

Mr. Ranjan Kumar, AOR

Mr. Deepak Prabhakaran, Adv.
Mr. Prakash Gautam, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Sanjay Tyagi, Adv.
Mr. Rajesh Kr. Singh, Adv.
Mr. Shymal Kumar, Adv.
Ms. Savita Singh, Adv.
Mr. Sujeet Kumar, Adv.
Mr. G.R. Pandey, Adv.
Mr. Jitendra Kr. Tripathi, Adv.
Mr. Amit Kumar, Adv.
Mr. Sandeep Singh, Adv.
Mr. Rajesh Kr. C., Adv.
Mr. Dinesh Kumar, Adv.
Mr. Santosh Kumar Pandey, AOR

Mr. V. Giri, Sr. Adv.
Mr. Krishna Kumar Singh, AOR
Mohammad Sadique T.A., Adv.
Ms. Svadha Shankar, Adv.
Mr. Amrith Krishnan, Adv.

Mr. K. Rajeev, AOR

Mr. Ramesh Babu M. R., AOR
Mrs. Chandy Oommen, Adv.
Ms. Swati Setia, Adv.

Mr. Gopal Sankara Narayan, Sr. Adv.
Mr. Ravindra Srivastav, Sr. Adv.
Mr. M.K.S. Menon, Adv.
Ms. Usha Nandini. V, AOR
Mr. Biju P. Raman, Adv.
Ms. Vishnu Shankar, Adv.
Mrs. Athira G.N., Adv.
Mr. Tom Joseph, Adv.

Mr. Balaji V., Adv.

Mr. S. Beno Bencigar, Adv.
Mr. Parijat Kishore, AOR

Ms. Shobha Ramamoorthy, AOR

Mr. Shantanu Jugtawat, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. V. Balaji, Adv.
Mr. Purushottam Sharma Tripathi, Adv.
Mr. Amit, Adv.
Mr. Sagar Kumar, Adv.
Mr. Ikshit Singhal, Adv.
Mr. P. Munisubramanian, Adv.
for M/s. Mukesh Kumar Singh And Co.

Mr. Deepak Anand, AOR

Mr. Debasis Misra, AOR
Mr. Jagdev, Adv.
Mr. Suhas Kadam, Adv.
Mr. R.C. Paul Kanakraj, Adv.
Ms. Pareena Swarup, Adv.
Dr. Sanatan Ray Choudhari, Adv.
Mr. M.K. Vinayak, Adv.
Mr. Binay Kumar Jha, Adv.
Mr. Vishaal S. Jogdand, Adv.
Ms. Nanita Sharma, Adv.
Mr. Manav, Adv.
Mr. R. Sharath, Adv.
Ms. Alpana Sharma, Adv.
Choudhari Samsuddin Khan, Adv.
Mr. Jay Prakash Somani, Adv.
Ms. Meera Bhatia, Adv.

Mr. Renjith B. Marar, Adv.
Ms. Lakshmi N. Kaimal, Adv.
Mr. Manoj C. Nair, Adv.
Mr. Robin Khokhar, AOR
Mr. Kumar Gaurav, Adv.
Mr. B.N. Dubey, Adv.
Ms. Ritu Reniwal, Adv.

Mr. A. Raghunath, AOR

Mr. Sanand Ramakrishnan, AOR

Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas M., Adv.
Mr. Nishe Rajen Shonker, Adv.

For Respondent(s) Ms. Indira Jaising, Sr. Adv.
Mr. Prasanth P., AOR
Ms. Nehmat Kaur, Adv.
Ms. Ajita Sharma, Adv.
Mr. Paras Nath Singh, Adv.

Mr. P.B. Suresh, Adv.
Mr. Venkita Subramoniam T.R., AOR
Mr. Likhi Chand Bonsel, Adv.
Rahat Bansal, Adv.

Mr. P. V. Dinesh, AOR
Ms. Sindhu T.P., Adv.
Mr. Mukund P. Unny, Adv.
Mr. Bineesh K., Adv.
Mr. Ashwini Kumar Singh, Adv.

Mr. P.V. Surendranath, Sr. Adv.
Ms. Resmitha R. Chandran, AOR
Ms. Lekha Sudhakran, Adv.
Mr. Sawan Kumar Shukla, Adv.

Mr. A. Rajarajan, Adv.
L. Vasuki Rajarajan, Adv.
Mr. R. Suryanar Maheshan, Adv.

Mr. Ravi Prakash Gupta, Adv.
Mr. Anubhav, Adv.

Mr. G. Prakash, Adv.
Mr. Jishnu M.L., Adv.
Mrs. Priyanka Prakash, Adv.
Mrs. Beena Prakash, Adv.

Hon'ble the Chief Justice (for himself, Hon'ble Mr. Justice A.M. Khanwilkar and Hon'ble Ms. Justice Indu Malhotra) pronounced the majority judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Rohinton Fali Nariman, Hon'ble Mr. Justice A.M. Khanwilkar, Hon'ble Dr. Justice D.Y. Chandrachud and Hon'ble Ms. Justice Indu Malhotra.

Hon'ble Mr. Justice Rohinton Fali Nariman (for himself and Dr. Justice D.Y. Chandrachud) pronounced a separate judgment.

In terms of the signed reportable judgment, the review petitions as well as the writ petitions may remain pending until determination of the questions by a Larger Bench as may be constituted by the Hon'ble the Chief Justice of India.

| | |
|--|-----------------|
| (Chetan Kumar) | (Anand Prakash) |
| A.R. -cum-P.S. | Court Master |
| (Two Signed Reportable Judgments are placed on the file) | |